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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

MA 1923/2001  
CP 152/2001  
OA 506/1997

New Delhi, this the 10th day of October, 2001

Hon'ble Shri Govindan S. Tampi, Member (A)  
Hon'ble Shri Shanker Raju, Member (J)

1. CPWD Architects Association  
Through : its President  
Shri Dinanath, Nirman Bhawan  
New Delhi.
2. CPWD Architects' Association  
Through its authorised signatory  
Shri Ujjawal Pal  
General Secretary  
Nirman Bhawan  
New Delhi.
3. Shri V.K.Tiwari  
Architect, CPWD  
Nirman Bhawan  
New Delhi.

...Applicants

(None present)

V E R S U S

1. Shri N.Krishnamurthy  
Director General (Works)  
Central Public Works Department  
Nirman Bhawan  
New Delhi.
2. Mr. K.Kaushal Ram,  
Secretary,  
Ministry of Urban Development  
Nirman Bhawan  
New Delhi.

...Respondents

(By Advocate Shri K.R.Sachdeva)

O R D E R (ORAL)

By Hon'ble Shri Govindan S. Tampi,

In this case, CP 152/2001 in OA 506/1997  
alongwith MA 1923/2001 is comesup for consideration  
today.

2. Shri K.R.Sachdeva, learned counsel invites  
our attention to the Hon'ble High Court's order dated  
19-9-2001 in CWP No.1223/2001 setting aside the order

of the Tribunal, which is relevant in this case:

3. Noting the above, nothing survives in this CP. Accordingly, CP 152/2001 is dismissed. Notices to the alleged contemnors are discharged.

S. Raju

(Shanker Raju)  
Member (J)

/vikas/

(Govindan S. Tampi)  
Member (A)